

(d) whether Government propose to reorganise the Telephone Department of Calcutta with a view to improving its working?

THE MINISTER OF COMMUNICATIONS (SHRI BRIJ LAL VERMA): (a) and (b) News item which appeared in the Calcutta Daily about the Calcutta Telephone System was taken note of. Due to large scale digging of roads of the cities of Calcutta and Howrah by different service organisations, the underground cables of Calcutta Telephone system got damaged extensively during the pre-monsoon dry season. Such damages do not cause failure of the telephone service during the dry season but result in faults on the onset of the rainy season with the ingress of moisture into the damaged cables. The water logging of main roads and restricted working on main roads due to heavy traffic also delays restoration work.

(c) So far about 200 Kilometers out of 1000 kilometers of junction cables have been gas pressurised. More length will be taken up for pressurisation soon after the monsoon.

(d) Re-organisation of the administrative set up of the Calcutta Telephone District was recently completed with decentralised areas under the charge of six Area Managers. Besides, a Committee of Senior Technical Experts has also been set up to go into such aspects as organisational structure, procedures of work, systems of forecasting and prospective planning necessary for efficient functioning of the four metropolitan districts.

*144. [Withdrawn.]

पासपोर्ट का जप्त किया जाना

*145. श्री बापूराव जी माखरावजी
देशमुख :
श्री गोविन्द राव रामचन्द्र
महैसेकर :

क्या विदेश मंत्री 17 जून, 1977 को
राज्य सभा में तारांकित प्रश्न 134 के दिए

गए उत्तर को देखेंगे और यह बताने की कृपा करेंगे कि :

(क) उपर्युक्त प्रश्न के उत्तर में उल्लिखित व्यक्तियों के अलावा कितने व्यक्तियों के पासपोर्ट जप्त किये गये हैं ;
और

(ख) प्रत्येक मामले में पासपोर्ट जप्त किये जाने के कारण क्या हैं ?

†[Impounding of Passports]

*145. SHRI BAPURAOJI MAROT-
RAOJI DESHMUKH:
SHRI GOVINDRAO RAM-
CHANDRA MHAISEKAR:

Will the Minister of EXTERNAL AFFAIRS be pleased to refer to the reply to Starred Question 134 given in the Rajya Sabha on the 17th June, 1977 and state:

(a) the number of persons, other than those mentioned in reply to the question referred to above, whose passports have since been impounded; and

(b) the reasons for impounding of the passports in each case?]

विदेश मंत्री (श्री अटल बिहारी वाजपेयी):

(क) उसके बाद एक और पासपोर्ट जप्त किया गया है जो श्रीमती मेनका गांधी का है।

(ख) जप्त करने के आदेश सामान्य जनहित में पासपोर्ट अधिनियम, 1967 की धारा 10(3)(ग) के अन्तर्गत जारी किये गये हैं।

†[THE MINISTER OF EXTERNAL AFFAIRS (SHRI ATAL BIHARI VAJPAYEE): (a) One more passport, namely that of Smt. Maneka Gandhi has since been ordered to be impounded.

(b) The impounding order has been issued under Section 10(3)(c) of the Passports Act 1967 in the interests of the general public.]

†[] English translation.